

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 103 of 2012**

**Dated : 07<sup>th</sup> November, 2014**

**Present :** Hon' ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon' ble Mr. Rakesh Nath, Technical Member  
Hon' ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

**M/s Maruti Suzuki India Ltd.**

**... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Anr.**

**... Respondent(s)**

**Counsel for the Appellant (s) :** Mr. M.G. Ramachandran  
Ms. Anushree Bardhan

**Counsel for the Respondent(s) :** Mr. Matrugupta Mishra  
Ms. Meghana Aggarwal for R-1  
Mr. G.S. Saikumar  
Mr. Varun Pathak  
Ms. Sowmya Saikumar for R-2

**ORDER**

Post this matter for hearing on **04.12.2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**( Rakesh Nath )  
Technical Member**

**( Justice M. Karpaga Vinayagam )  
Chairperson**

ts/jps